Setting up of more CFSLs in the country

2686. SHRI TIRUCHI SIVA: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the total number of Central Forensic Science Laboratories (CFSLs) in the country;
- (b) the detailed list of the CFSLs and the States for which they fulfil the forensic requirements;
- (c) the details regarding the sanctioned strength and the vacancies in each of these CFSLs;
- (d) whether Government intends to set up more CFSLs in the coming years; and
 - (e) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) There are six Central Forensic Science Laboratories of Directorate of Forensic Science Services (DFSS) in the country located at Bhopal, Chandigarh, Guwahati, Hyderabad, Kolkata and Pune. One more Central Forensic Science Laboratory (7th) is under the control of Central Bureau of Investigation (CBI) located at New Delhi.

- (b) The detailed list of the CFSLs and the States for which they cater to the forensic requirements is given in Statement (*See* below). The CFSL, CBI is located at New Delhi and has one working unit each at Chennai and Mumbai. The CFSL(CBI) cater to the needs of CBI, Delhi Police, Central Government Agencies, Judiciary and other States.
- (c) The details of the sanctioned strength/working strength and vacancies in each of the CFSLs are under:-

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Name of	Sanctioned	Working	Actual	Vacancies
CFSL	Strength	Strength		
1	2	3	4	5
Chandigarh	135	107	90	17
Hyderabad	142	106	76	30
Kolkata	125	101	74	27

234 Written Answers to		[RAJYA SABHA]	Unsta	Unstarred Questions	
1	2	3	4	5	
Guwahati *	00	29	13	16	
Pune *	00	30	09	21	
Bhopal *	00	29	13	16	
CFSL(CBI)	182	182	104	78	

^{*}Transferred from other CFSLs, temporarily for kick starting of the three new CFSLs at Bhopal, Guwahati & Pune.

(d) and (e) At present there is no proposal under consideration of the Government for setting up more CFSLs.

Statement

Details of jurisdiction of six CFSLs to cater forensic requirement

	Details of furisaction of six of SES to eater forensie requirement					
CFSL, Chandigarh		(e)	Andaman and Nicobar Islands			
(a)	Jammu and Kashmir	CFS	SL, Bhopal			
(b)	Punjab	(a)	Madhya Pradesh			
(c)	Himachal Pradesh	(b)	Uttar Pradesh			
(d)	Chandigarh (UT)	(c)	Rajasthan			
(e)	Uttarakhand	(d)	Chhattisgarh			
(f)	Delhi and NCR	CFSL, Guwahati				
(g)	Haryana	(a)	Assam			
CFSL, Hyderabad		(b)	Manipur			
(a)	Andhra Pradesh	(c)	Mizoram			
(b)	Tamil Nadu	(d)	Meghalaya			
(c)	Kerala	(e)	Sikkim			
		(f)	Nagaland			
(d)	Lakshadweep	(g)	Arunachal Pradesh			
(e)	Karnataka	(h)	Tripura			
(f)	Puducherry	CFS	CFSL, Pune			
CFSL, Kolkata		(a)	Maharashtra			
(a)	Odisha	(b)	Gujarat			
(b)	Bihar	(c)	Goa II			
(c)	Jharkhand	(d)	Daman and Diu			
(d)	West Bengal	(e)	Dadra and Nagar Haveli			
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